

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 20th June, 2018

No.HC.VII-167 (Pt.-III)/2014/3548/A.### The Joint Conference on the "Role of Drawal and Disbursing Officers of District Judiciary, Assam and the Staff of Subordinate Courts" & "Skill Development Programme for the Staff of Subordinate Courts", scheduled to be held at Cachar, Silchar from 23.06.2018 to 24.06.2018 (for the Districts of *Karimganj, Cachar and Hailakandi*), ***has been deferred and will now be held from 22.09.2018 to 23.09.2018 at Cachar, Silchar.***

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/3549 - 3575/A dated 20.06.2018

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-III)/2014/2962/A, dated 28th May, 2018)
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / **Cachar, Silchar / Karimganj / Hailakandi** / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.

He / she is requested to ensure circulation of the Notification to all concerned. Further, the District & Sessions Judge, Cachar, Silchar is requested to arrange the programme accordingly and intimate the same to the participants of the participating Districts through the concerned District & Sessions Judge.

7. The Special Judge, Assam, Guwahati.
8. The Principal Judge, Family Court, Kamrup (No. 1 / No. 2)/ Barpeta / Cachar, Silchar.
9. The Counsellor, Family Court, Kamrup (No. 1 / No. 2) / Barpeta / Cachar, Silchar.
10. The Presiding Officer, Labour Court, Guwahati / Dibrugarh.
11. The Presiding Officer, Industrial Tribunal, Guwahati / Silchar / Dibrugarh.
12. The Member Secretary, Assam State Legal Services Authority, Guwahati.

13. The Special Judge, CBI & NIA Court.
14. The Judge, Designated Court, Assam, Guwahati.
15. The PO STAT & Member MACT No. 1, Kamrup, Guwahati
16. The Judge, Special Court for trial of Sessions Case No.59(K) of 2011, Kamrup (M), Guwahati
17. The Member MACT, Kamrup, Guwahati (No. 2 / No. 3)/ Kamrup, Amingaon / Nalbari / Barpeta / Sonitpur, Tezpur / Nagaon / Goalpara / Cachar, Silchar / Dhubri.
18. The Special Judge, Addl. CBI Court (No. 1/No. 2/No.3), Guwahati.
19. The Deputy Secretary, ASLSA.
20. The Under Secretary, ASLSA.
21. The Secretary-cum-Registrar, O/o Lokayukta, Assam, Guwahati
22. The Treasury Officer, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.
23. The Joint Registrar (_____), Gauhati High Court, Guwahati.
24. The Research Officer, Judicial Academy, Assam.
25. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
26. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
27. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

20.6.18
Registrar (Judicial)
20.06.18